

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 292 of 2018**

Jitendra Kumar Agarwal ... .. Appellant

Versus

Vishnu Chandra Modi and another ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellant: Mr. Rahul Kumar Verma, Advocate

For the Respondents: Mr. Rakshi Sharma, Advocate

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**Oral Order**

**12/Dated: 17.04.2021**

As prayed on behalf of the respondents, on the ground of  
indisposition of the learned counsel, put up this case on 10.05.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**